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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 9115/2020, CM APPLS. 31386-87/2021, 4169/2022,
17657/2022

NATIONAL M.SC. MEDICAL TEACHERS
ASSOCIATION (REGD)

..... Petitioner

Through: Mr. J. Sai Deepak, Mr. Avinash
Kumar Sharma and Mr. Ankur Vyas,
Advocates.

versus

NATIONAL MEDICAL COMMISSION
& ORS.

..... Respondents

Through: Ms. Monika Arora, Mr. Yash Tyagi,
Mr. Subhrodeep, Advocates.
Ms. Mrinmoi Chatterjee, Advocate
for R-3.
Mr. Darpan Wadhwa, Senior
Advocate with Mr. A.K. Nijhawan,
Arun and Mr. Abdul Wahid,
Advocates for R-4.

+ W.P.(C) 10633/2020

ASSOCIATION OF PHDS IN MEDICAL SCIENCES(REGD)

..... Petitioner

Through: Mr. Kumar Rajesh Singh and Ms.
Punam Singh, Advocates.

versus

NATIONAL MEDICAL COMMISSION & ANR. Respondents

Through: Mr. Vikram Jetly, CGSC and Ms.
Shreya Jetly, Advocates for R-2.
Mr. Shivendra Singh and Mr. Bikram
Dwivedi, Advocates for R-3.
Mr. A.K. Nijhawan, Arun and Mr.
Abdul Wahid, Advocates for R-4.

W.P.(C) 9115/2020 & connected matters

1



- + W.P.(C) 8161/2021 & CM APPL. 25361/2021
RAKESH KUMAR & ORS. Petitioners
Through: Mr. J. Sai Deepak, Mr. Avinash
Kumar Sharma and Mr. Ankur Vyas,
Advocates.
versus
NATIONAL MEDICAL COMMISSION & ANR. Respondents
Through: Ms. Monika Arora, Mr. Yash Tyagi,
Mr. Subhrodeep, Advocates.
- + W.P.(C) 11452/2021 & CM APPL. 35255/2021, 42699/2021,
43077/2021
ANAND SWAROOP & ORS. Petitioners
Through: Mr. Animesh Kumar & Nishant
Kumar, Advocates.
versus
NATIONAL MEDICAL COMMISSION & ORS. Respondents
Through: Ms. Monika Arora (CGSC),
Mr. Jitendra Kumar Tripathi (GP),
Mr. Yash Tyagi, Advocates
Jivesh Kumar Tiwari, Senior Panel
Counsel for UOI.
- + W.P.(C) 14101/2021 & CM APPL. 44488/2021
DR. RITESH KUMAR Petitioner
Through: Mr. J. Sai Deepak, Mr. Avinash
Kumar Sharma and Mr. Ankur Vyas,
Advocates.
versus
NATIONAL MEDICAL COMMISSION & ANR. Respondents
Through: Ms. Monika Arora (CGSC), Mr.
Jitendra Kumar Tripathi and Mr.
Yash Tyagi, Advocates.



+ W.P.(C) 1368/2022 & CM APPLS. 3982/2022, 50999/2022

ASSOCIATION OF CLINICAL BIOCHEMISTS AND
MICROBIOLOGISTS- ACMB (REGD).

Petitioner

Through: Mr. Jay Savla, Senior Advocate with
Mr. Rajpal Singh and Mr. Jasdeep
Singh Dhillon, Advocates.

versus

NATIONAL MEDICAL COMMISSION & ORS. Respondents

Through: Ms. Monika Arora (CGSC), Mr.
Jitendra Kumar Tripathi and Mr.
Yash Tyagi, Advocates.
Mr. Apoorv Kurup, CGSC with Mr.
Ojaswa Pathak, Advocate for UOI
and UGC.

+ W.P.(C) 1607/2022 & CM APPL. 4626/2022, 8761/2022

ALL INDIA PRE AND PARA CLINICAL MEDICOS
ASSOCIATION

Petitioner

Through: Ms. Mrinmoi Chatterjee, Advocate

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Jay Savla, Senior Advocate with
Mr. Rajpal Singh and Mr. Jasdeep
Singh Dhillon, Advocates fir ACBM.
Mr. J. Sai Deepak, Mr. Avinash
Kumar Sharma and Mr. Ankur Vyas,
Advocates.

AND

+ W.P.(C) 7927/2022 & CM APPL. 25152/2022

CHAHAT CHOUDHARY

Petitioner

Through: Mr. Vishal Kalra, Advocate.

W.P.(C) 9115/2020 & connected matters

3



versus

NATIONAL MEDICAL COMMISSION AND ORS.... Respondents
Through: Mr. Shubham Bhalla and Ms. Ragini
Sharma, Advocates for R-4.

CORAM:
HON'BLE MR. JUSTICE SANJEEV SACHDEVA
HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER
13.02.2023

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1. Arguments heard in part.
2. List for further hearing on 20.02.2023.

SANJEEV SACHDEVA, J

VIKAS MAHAJAN, J

FEBRUARY 13, 2023
NA